

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 239 of 2015 in
DFR No. 1079 of 2015**

Dated: 19th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

SRM Power Pvt. Ltd.

.... Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ankit Shah

Counsel for the Respondent(s) : Ms. Trisha R
Mr. Mohit Chadha

ORDER

Learned counsel for the Appellant seeks a week's time to file affidavit of service.

List the matter on **27.11.2015.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson